

**Central Administrative Tribunal
Ernakulam Bench**

CP(C)/180/00105/2018
in OA 180/00841/2017

Friday, the 24th day of September, 2021

CORAM

**Hon'ble Mr. P.Madhavan, Judicial Member
Hon'ble Mr.K.V.Eapen, Administrative Member**

A.R Asok Kumar, aged 62 years,
S/o. Late. K. Appukuttan, Assistant
Commissioner (Retired), Office of
the Commissioner of Central Excise,
Customs & Service Tax,
Commissionerate Headquarters,
I.C.E.Bhavan, Press Club Road,
Thiruvananthapuram 695 001,
Residing at, "SRUTHY", K.P. 4/857.
Vazhayila, Karakulam P.O,
Thiruvananthapuram - 695 564.

Petitioner

(By Advocate:Mr. Shafik M. Abdul Kadir)

Versus

1. Mr. Ajay Bhushan Pandey, Age:
Not Known, Father's Name : Not
Known To The Petitioner, Secretary,
Department Of Revenue, Ministry Of
Finance, Government Of India, 613,
6th Floor, Hudco Vishala Building,
Bhikaji Cama Place, New Delhi 110066.
2. Mr. Sukh Lal Meena, Age: Not
Known, Father's Name : Not Known To
The Petitioner, Under Secretary,
Department Of Revenue, Ministry Of
Finance, Central Board Of Excise &
Customs, 613, 6th Floor, Hudco

Vishala Building, Bhikaji Cama Place
New Delhi 110 066.

3. Mr. K.R. Uday Bhaskar, Age: Not Known, Fathers Name: Not Known To The Petitioner, Commissioner, Central GST And Central Excise, Ice Bhavan, Press Club Road, Statue, Trivandrum 695 001. Respondents

(By Advocate: Mr. S.R.K Prathap, ACGSC)

The CP(C) having been taken up on 24th September, 2021 through video conferencing, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

P.Madhavan, Judicial Member

Learned counsel for the petitioner is present. Counsel for the respondents is also present. Counsel for the petitioner submits that the reliefs have already been granted and the matter is settled. Hence there is no purpose in continuing with the C.P(C) and it is treated as closed. Notice, if any, stands discharged.

(K.V.Eapen)
Administrative Member

(P.Madhavan)
Judicial Member

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List of Annexures

- Annexure P1 - True copy of the order dated 14.09.18 of this Hon'ble Tribunal in O.A No. 180/841/2017.
- Annexure P2 - True copy of the Representation dated 24.09.18 submitted by the Petitioner.

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